

ITEM NO.1502
(FOR JUDGMENT)

COURT NO.9

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2195/2025

MIHIR RAJESH SHAH

Appellant

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent

I.A. No.283505/2024-EXEMPTION FROM FILING O.T.

WITH

CrI.A. No.2189/2025 (II-A)

CrI.A. No.2190/2025 (II-A)

FOR ADMISSION and I.R.

I.A. No.97524/2025-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(CrI) No. 8704/2025 (II-A)

I.A. No.139341/2025-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.139342/2025-EXEMPTION FROM FILING O.T.

Date : 06-11-2025 These matters were called on for pronouncement of
judgment today.

For Appellant(s) : Mr. Siddharth Sharma, AOR
Ms. Ishika Chauhan, Adv.
Ms. Aishwarya, Adv.

Ms. Smriti Churiwal, Adv.
Ms. Akshada Pasi, Adv.
Mr. Vishesh Vijay Kalra, AOR
Ms. Sonia Sharma, Adv.
Mr. Jaiveer Kant, Adv.

Mr. Vikram Chaudhri, Sr. Adv.
Mr. Rishi Sehgal, Adv.
Mr. Nikhil Jain, AOR
Ms. Muskaan Khurana, Adv.
Ms. Divya Jain, Adv.

Mr. Karl P. Rustomkhan, Adv.

Mr. Vaibhav Jagtap, Adv.
Mr. Ashish Pandey, AOR
Mr. Shubham Saxena, Adv.

Mr. Siddharth Sharma, AOR
Mr. Vishesh Vijay Kalra , AOR
Mr. Nikhil Jain, AOR
Mr. Ashish Pandey, AOR

For Respondent(s) : Ms. Rukhmini Bobde, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Sourav Singh, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Amlaan Kumar, Adv.
Mr. Jatin Dhamija, Adv.
Mr. Vinayak Aren, Adv.

Mr. Aaditya Aniruddha Pande, AOR

1. Hon'ble Mr. Justice Augustine George Masih pronounced the reportable judgment of the Bench comprising Hon'ble the Chief Justice of India and His Lordship.
2. Criminal Appeal No(s).2195/2025, Criminal Appeal No.2189/2025 & Criminal Appeal No.2190/2025 are disposed & Special Leave Petition (Crl.) No.8704/2025 be listed before an appropriate Bench after obtaining the orders on the administrative side from the Hon'ble Chief Justice of India in terms of the signed reportable judgment.
3. Pending application(s), if any, shall stand disposed of.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(signed reportable judgment is placed on the file)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)